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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

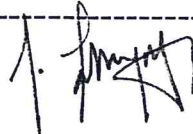
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. Sathyaganesan	Counsel for Petitioner	
M. VIDHYA SHANKAR	Adv. for Resp	M. Vidhya Shankar

ORDER

Counsels representing both the parties are present and prayed for time for filing a memo suggesting the name of a mediator for the purpose of settlement between the parties. Time is enlarged at request. Put up on 01.01.2018.

-sd-

S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)